

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

STARRED QUESTION NO:436
ANSWERED ON:22.08.2003
CUSTOMS DUTY ON EDIBLE OIL
PAWAN KUMAR BANSAL

Will the Minister of FINANCE be pleased to state:

- (a) whether the Central Organisation for Oil Industry and Trade and Several other Associations in edible oil industry have requested the Government for status quo in custom duty on import of palm refined oil;
- (b) if so, whether the customs duty structure on edible oils was examined by the Government and it was decided not to make any change in this regard;
- (c) if so, the reasons for announcing reduction in such duty on RBD Palm oil and RBD Palmolein; and
- (d) the effect thereof on the local industry and farmers growing edible oil seeds?

Answer

MINISTER OF FINANCE (SHRI JASWANT SINGH)

(A),(B),(C)and(D): A statement is placed on the Table of the house.